

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 73 of 2017 (SZ)

Applicant(s)

A. Jayakanthan
Cuddalore District.

Vs.

Respondent(s)

M/s. Oil and Natural Gas Corporation
Limited,
Rep. by its Chariman, Cum Managing
Director,
New Delhi and 7 others.

Legal Practitioners for Applicant(s)

S. Lakshmi
D.M. Precilla Jenifer

Legal practitioners for respondent(s)

M/s Kings & Patridge for R1
M/s. Giridhar & Sai for R2
Mr. G.M. Syed Nurullah Sheriff
For R3
Mr.M.K.Subramanian,
P.Velmani for R4 and R5
Mrs. H. Yasmeen Ali for R6 and R7
E. Mahoharan for R8

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Applicant counsel present. R1, R2, R6, R7 representing counsel present. For filing reply of R2, R4, R5, R8 call on 12.01.2018 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>